

BEFORE THE NATIONAL GREEN TRIBUNAL

South Zone Bench at Chennai, T.N

IN THE MATTER OF

ORIGINAL APPLICATION NO: 221 OF 2015

Between:

**IsanakaVedavathi
H.No.16-4-966, Pinakini Avenue,
Near Apollo Hospital,
Nellore-524 003.**

.....Petitioner

-Vs-

**1. Union of India,
Rep by its Secretary,
Ministry of Environment, Forest and Climate Change,
III Floor, Prithivi Wing, Indira ParyavaranBhavan,
JorBagh, New Delhi-110003
& 10 others**

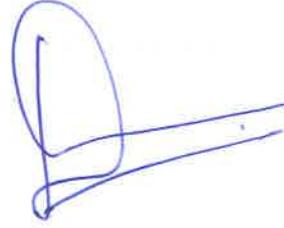
.....Respondents

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Dated at Chennai on this the 18th day of February, 2022.



Counsel for 10th Respondent

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CHENNAI, SOUTHERN ZONE**

**APPLICATION NO: 221 OF 2015
(Public Interest Litigation)**

Between:

**IsanakaVedavathi
H.No.16-4-966, Pinakini Avenue,
Near Appolo Hospital,
Nellore-524 003.**

.....Petitioner

Vs-

**1. Union of India,
Rep by its Secretary,
Ministry of Environment, Forest and Climate Change,
III Floor, Prithivi Wing, Indira ParyavaranBhavan,
JorBagh, New Delhi-110003
& 10 others**

.....Respondents

**OBJECTIONS TO THE COMMITTEE REPORT DATED 13.12.2021, FILED
BY THE 10TH RESPONDENT**

I, P. Srinivasa Rao, S/o Mr. P. Koteswara Rao, Hindu, aged about 55 years, having office at M/s. 3F Industries Limited (Formerly Foods fats & Fertilizers Ltd.,) Sy.No. 1604, APIIC- IALA, EPURU 1-B Pantapalem (V) Muthukuru (M) SPSR Nellore Dist, have temporarily come down to Chennai and do hereby solemnly affirm and sincerely state as follows: -

1. I am the Plant Manager of the 10th Respondent herein and as such I am well acquainted with the facts deposed hereunder. I am competent to file this Affidavit and authorized to do so on behalf of the 10th Respondent.
2. It is submitted that initially the Joint committee Visited the Industries on 13/10/2020 pursuant to the orders of this Hon'ble NGT dt 16/03/2020 and filed its Report on 01/12/2020. This Respondent filed

P. Srinivasa Rao



its objections along with supporting documents on 15/02/2021 demonstrating proof of compliance to pollution control norms prescribed by APPCB.

3. It is further submitted that this Hon'ble Tribunal vide order dated 13.07.2021 had directed as follows:-

3. The Learned Counsel appearing for the State of Andhra Pradesh submitted that they want some more time for filing the report as directed by this Tribunal on the basis of the objections received from the party respondents.

4. The matter is of the year 2015. However, considering the circumstances, we feel that some more time can be granted to the Committee to file the report as directed. The Committee is directed to submit the report on or before 11.08.2021 by e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules.

5. The Registry is directed to communicate this order to the members of the committee as well as official respondents for their information and compliance of the directions

5. It is submitted that the Joint committee without going through our objections dt 15/02/2021 had again filed its Second Report on 10/08/2021 pursuant to the inspection on 29/07/2021. This Respondent had filed its objections on 07/09/2021. This Respondent prays this Hon'ble Tribunal to treat objections dt 15/02/2021 and 07/09/2021 filed by this Respondent as part and parcel of this Affidavit/objections.

6. It is further submitted that apart from inspections and Task Force Meetings, we are regularly submitting the compliances along with required data from time to time to APPCB. As per suggestions from APPCB, we have installed on-line monitoring of stack and VOC also connected to APPCB Server for on-line monitoring. Further, we are testing and analysing all these data at our lab to check whether the standards prescribed by APPCB are identical. We are also getting it done by 3rd party and those reports are also submitted along with this objections.(ANNEXURE-1)

P. C. V. S.



7. It is submitted that we have been continuously upgrading our system and improving our selves in operations as per suggestions and recommendations from APPCB. We have fully upgraded our ETP operations and we are making continuous operation instead of batch processing. Due to these continuous improvements our industry is also benefited and also *meeting our objectives.*

8. It is submitted that our Crude Sun Flower Oil processing is also very less comparing with our consented quantity. The details have been attached for your reference. **(ANNEXURE-2)**. It is also submitted that processing of our other consented products are also less compared to our consented quantity..

9. During this year 2021, the following objectives have been attained as a part of our continuous improvement. We have upgraded our ETP system, as per the details furnished below:

Objectives:

- a. To handle the Effluent generated even from the worst quality of Raw water and effluent water.
- b. To enable to recycle the treated water more effectively.
- c. To comply with ZLD requirements.

In order to achieve the above, we have adopted the new latest Technology equipment with PLC operations like:

1. Dissolved Air floatation system – DAF – for reducing of TSS and O&G to less than 95% in the Effluent water.
2. Membrane Bio Reactor – MBR – For reduction of BOD and COD.
3. Sludge dewatering press: For separation of solid sludge in dry form from sludge slurry for easy disposal.
4. Additional RO System – For recovery of Water from Treated effluent for reuse in the process operations. We had invested about Rs.5 Crores for the above latest equipment and improvements.

10. Further it is submitted that we have strengthened our infrastructure to collect entire roof top water during rains. Further, we have developed a system for drawing water from the drains. This water we are taking directly into raw water sump as well as to treated RO water sump for further feed into the process. We have also established three numbers of Rain Harvesting Pits at different locations at the non-operational areas. With this, we are now able to draw water from our own bore wells. Moreover, we developed 33%

PLC


of Green Belt covering the entire vacant land. Photographs have been attached (**ANNEXURE-3**)

11. It is submitted that we have submitted the tabular column mentioned below to APPCB for their consideration along with objections submitted earlier to this Hon'ble Tribunal.

S.No	Compliance according to Action Taken Report 13.12.2021	Compliance according to R-10
1	<p>On the day of committee inspection, the ETP was not in operation; oil was spilled all over the plant and in tank farm area and ETP areas; There was no proper effluent transfer system from production block to ETP and storm water drains were used for transfer of effluent instead of closed conduits. Storm water drains were clogged and filled with oil waste. Though the unit had installed seven traps but they were not adequate and were not effectively functioning due to which thick oil deposition was observed in ETP components and ETP was not in operation. Photos taken during inspection were submitted along with earlier committee reports</p>	<p>On the day of inspection all units of the ETP are in operation. Ours is a Biological Treatment and will be in continuous operation followed by ETP RO System. We are also adding bio culture (Nanozyme) in the Aeration for better results. We have installed 7 fat traps provided at different operational areas and combined together to a common fat trap which has been connected to ETP fat traps and then to Equalization Tank to avoid any oil traces coming into the ETP. Effluent water from all the operational areas coming through individual pumps and pipe lines. The drains in the operational areas are connected to these fat traps and separated and segregated from the storm water drains. We have provision for collecting the rain water in to water plant. We once again confirming you that during the inspection day all the storm water drains are in dry condition. The observation made by the committee of the oil traces and photos taken are belongs to the drains which are connected to fat traps in the operational areas. Spillage of oil observed mainly at tank farm area due to pump seal leaks and tank farm is built on concrete floor</p>
2	<p>The committee first inspected the units during October, 2020 and second inspection was carried out during July, 2021. Even after a lapse of nine months, unit had not installed DAF system by the time of inspection. The unit reported that they have placed the order for procurement of DAF.</p>	<p>We bring to your notice that we have a proper system in place well before to recover oil but we have gone for the installation of an advance version of skimmer for removal of oil or solids through DAF System for continuous process and operator friendly. The entire modernization project of our</p>

PLV



		ETP has been completed, installed and commissioned.
3	During inspection, the unit is not able to produce the records i.e., Manifest pertaining to disposal of spent nickel catalyst to authorized re-processors. As per the HWM Rules, 2016, the unit shall dispose the hazardous wastes within 90 days.	We are sending the spent nickel catalyst to the suppliers who are authorized re - processors for supplying to us after reactivation. The data is enclosed in Annexure - 14
4	Fullers earth and oil recovered from ETP are bye products of the unit. The bye-products shall be either utilized for further beneficial purposes or disposed safely. The unit is supposed to maintain records for fullers earth (by-product) generated and oil recovered from the ETP and its mode of its disposal. The unit informed that they are disposing fullers earth to incense sticks manufacturers and soap industries, however no records were made available to committee on its utilization or disposal.	We are sending fullers earth to authorized incense manufacturers only and data enclosed. Records are also available in Annexure - 15
5	The committee reported the status of the unit as on date of inspection i.e.30.07.2021, during which ETP was not in operation.	We hereby informing you that modernization of our ETP has been completed and commissioned in December'2021. The previous reactor system, Plate and Frame Filter system and Aeration and RO System and MEE and ATFD are also meeting the requirement and was in operation.

12. We were permitted to draw ground water by the Ground water department of AP Government. The water quantity is not sufficient to meet the daily requirement due to non-availability of required ground water to meet the requirement of the industry. Therefore, we are procuring the balance water through the outside agencies through road tankers. We were also permitted to draw water from the nearby Survepalli reservoir under letter **No.CE/TGP/TPT/DW/EE1/AEE2/ Industrial water- 3F Industries Limited/341/Date:01.04.2019**. We are unable to utilise this permission due to inadequate infrastructure to transport

PLivan



water from the reservoir. Our efforts are on to receive water in a proper manner and we have requested Rural Water Supply department for submitting DPR for laying pipe line to take reservoir water. Recently Municipal Commissioner, Nellore has taken up this job with different proposals. We are waiting for final DPR Report from Municipal authorities for laying the Pipe line for supply of water.

13. Regarding AAQ Monitoring station, the Industry has clarified through our Association stating that the equipment was purchased collectively and we have decided to install at Pantapalem Panchayat or any other location as recommended by APPCB on or before 28/02/2022. **(copy of the letter is enclosed as Annexure A-4)**

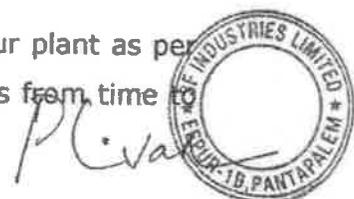
14. Based on committee recommendations, all industries including this Respondent have jointly agreed to fill clay / sand on the ash dump and the work has been assigned and this is almost completed. Photographic evidence is submitted herewith(Annexure A5). The Joint Committee has also visited the site and expressed their satisfaction and the remaining work also will be completed by 28/02/2022.

15. During the recent inspection by Joint Committee on 11-01-2022 as per NGT orders, we have clarified all our objections and responses with necessary documentary evidences and photographs in detail to the best satisfaction of Joint Committee.

16. It is submitted that we are praying this Hon'ble Tribunal to consider our sincere efforts taken by us to safe guard the Environmental issues by taking up the improvements from time to time and we have recently invested a substantial amount of about Rs.1 crores to upgrade our ETP system and other machineries to meet APPCB norms.

17. It is submitted that the authorities from APPCB have been visiting our unit time to time and have been collecting the legal samples and making observations and also giving suggestions for the betterment. We are following the suggestions regularly without any deviations.

18. This Respondent further submits that we are operating our plant as per norms prescribed by APPCB and we are submitting the details from time to



time and making improvements as per Consent for Operation issued by APPCB after due verification of the plant periodically.

19. It is therefore respectfully submitted that this respondent has complied with all requirements prescribed by APPCB and same has been explained above.

For the reasons stated above, it is humbly prayed that this Hon'ble Tribunal may be pleased to reject the joint committee's report and set aside the fine amount of Rs.1,10,06,000/- levied without any basis and pass such further order or orders that this Hon'ble Tribunal deems fit for the facts and circumstances of the case and thus render justice.

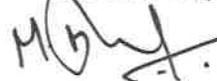
Dated at Chennai on this the 18th day of February, 2022

Solemnly affirmed at Chennai

On this the 18th Day of February 2022

And signed his name in my presence.

BEFORE ME,

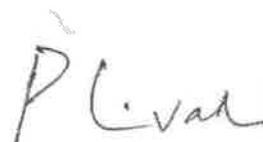


MS. NO. 3486/21

AS-99, 2nd St, Annanagar - 40

ADVOCATE, CHENNAI

M. MADHANKUMAR



Counsel for 10th Respondent



ANNEXURE - 1

1/18/22, 9:40 AM

APPCB

3F Industries Limited-Nellore

Nellore

3F Industries Limited-Nellore



Stack_CHIMNEY_1 | Krishnapatnam | Andhra Pradesh | OIL REFINERY | Data fetched at: 08-Jan-2022 08:52

PM
60.0
mg/Nm3

2
Monitoring Stations

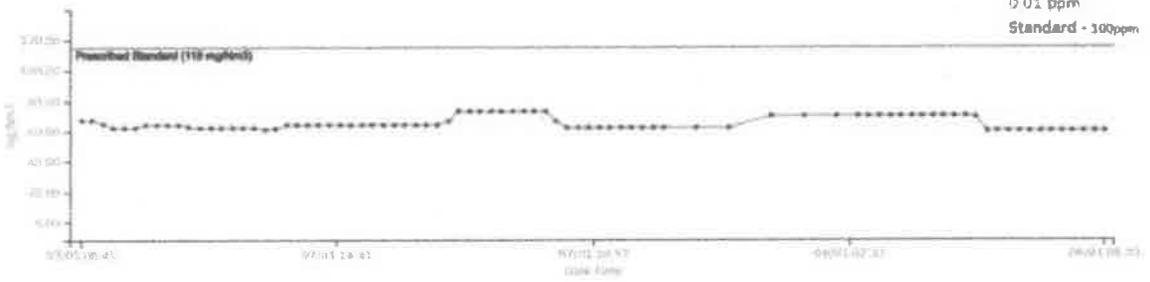
2
Parameters Monitored

0
Exceeding Parameters

Standard: 115 mg/Nm3

All
Stack_CHIMNEY_1
PM
60.0 mg/Nm3
Standard - 115mg/Nm3

AAQMS VOC
0.01 ppm
Standard - 100ppm



PM-Stack_CHIMNEY_1

9

1/12/22, 9:41 AM

APPCB

3F Industries Limited-Nellore

Nellore

3F Industries Limited-...



AAQMS | Krishnapatnam | Andhra Pradesh | OIL REFINERY | Data fetched at: 06-Jan-2022 08:52

VOC
0.01
ppm

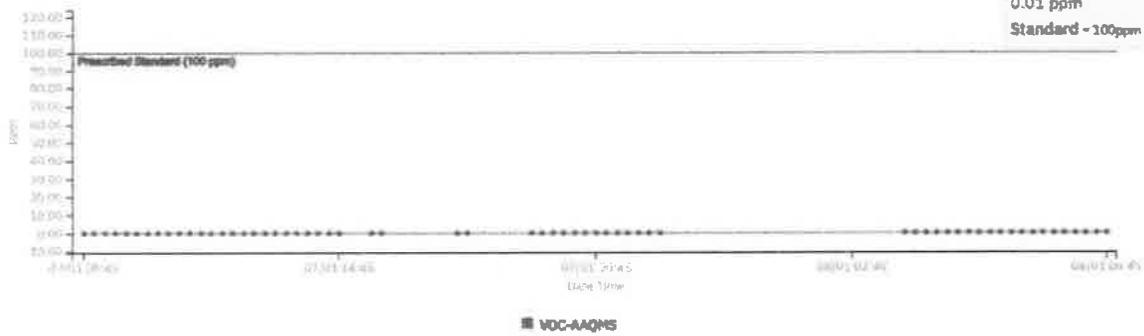
2
Monitoring Stations

2
Parameters Monitored

-
Exceeding Parameters

Standard:100 ppm

All
Stack_CHIMNNY_1
PM
60.0 mg/Nm3
Standard -
11.5mg/Nm3
AAQMS VOC
0.01 ppm
Standard - 100ppm





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ISO 45001 : 2018

TEST REPORT

REF.NO:UEA/3FIL/R1/1221

Date: 27-12-2021

AMBIENT AIR QUALITY DATA

Name of the Industry &
Address

: **M/s. 3F INDUSTRIES Ltd,**
S.Y.No.1604,APIIC-IALA,Epuru 1B(V),Pantapalem(P),
Muthukur(M)SPSR Nellore(Dist).- 524323.

S No	Parameter details	Unit	Method of Sampling	Result		CPCB Limit
				Near Packing Plant	Near Main Gate	
1	Date of monitoring	--	--	20-12-2021		--
2	Total time of monitoring	Hrs	--	24	24	--
3	Average flow rate	m ³ /min	--	1.13	1.11	--
4	PM _{2.5}	µg/m ³	Gravimetric Method	21.9	20.7	60
5	PM ₁₀	µg/m ³	Gravimetric Method	54.6	51.2	100
6	Sulphur Di-Oxide	µg/m ³	Improved West and Gaeke Method	10.6	12.3	80
7	Oxides of Nitrogen	µg/m ³	Modified Jacob & Hochheiser (Na-Arsenite) Method	13.9	15.1	80

[Signature]
Analyst

[Signature]
Authorised Signatory

RESPIRABLE DUST SAMPLER MODEL RDS 9000/080726, Next Calibration due on 29/06/22.
FINE PARTICULATE SAMPLER MODEL APM 9000/101040, Next Calibration due on 16/01/22.
RESPIRABLE DUST SAMPLER MODEL RDS 9000/080727, Next Calibration due on 29/06/22.
FINE PARTICULATE SAMPLER MODEL APM 9000/101039, Next Calibration due on 16/01/22.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

WTP, STP, ETP & ZLD (Supply, O&M) | POLLUTION TESTING & ANALYSIS | ENV. AUDIT | OTHER ENV. SERVICES

Note: This report is subject to the terms and conditions mentioned overleaf



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REF.NO:UEA/3FIL/R2/1221

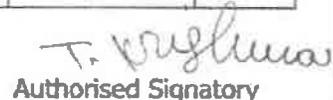
Date: 27-12-2021

AMBIENT AIR QUALITY DATA

Name of the Industry & Address : **M/s. 3F INDUSTRIES Ltd,**
S.Y.No.1604,APIIC-IALA,Epuru 1B(V),Pantapalem(P),
Muthukur(M)SPSR Nellore(Dist).- 524323.

S No	Parameter details	Unit	Method of Sampling	Result	CPCB Limit s
				Near Oliva Oil Plant	
1	Date of monitoring	--	--	20-12-2021	--
2	Total time of monitoring	Hrs	--	24	--
3	Average flow rate	m ³ /min	--	1.11	--
4	PM _{2.5}	µg/m ³	Gravimetric Method	24.3	60
5	PM ₁₀	µg/m ³	Gravimetric Method	55.2	100
6	Sulphur Di-Oxide	µg/m ³	Improved West and Gaeke Method	14.2	80
7	Oxides of Nitrogen	µg/m ³	Modified Jacob & Hochheiser (Na-Arsenite) Method	17.1	80


Analyst


Authorised Signatory

RESPIRABLE DUST SAMPLER MODEL RDS 9000/050933, Next Calibration due on : 29/06/22.
FINE PARTICULATE SAMPLER MODEL APM 9000/101041, Next Calibration due on 16/01/22.

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Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in
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ISO 45001 : 2018

TEST REPORT

REF.NO:UEA/3FIL/R4/1221

Date: 27-12-2021

STACK EMISSION DATA

Name of the Industry & Address : **M/s. 3F INDUSTRIES Ltd,**
S.Y.No.1604,APIIC-IALA,Epuru 1B(V),Pantapalem(P),
Muthukur(M)SPSR Nellore(Dist).- 524323.

Sample Particulars : Stack attached to Husk Fired Boiler
Date of sampling : 20-12-2021

S No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	--	1.60	--
2	Cross Sectional area	m ²	IS:11255(Part-III), 2008	2.01	--
3	Flue Gas Temperature	°C	IS:11255(Part-III), 2008	104	--
4	Velocity	m/sec	IS:11255(Part-III), 2008	2.5	--
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	12,963	--
6	Particulate Matter	mg/Nm ³	IS:11255(Part-I),1985 Reaffirmed 2012	45.1	115

[Signature]
Analyst

[Signature]
Authorised Signatory

STACK KIT MODLE/SR/NO:SEA-90/031004, NEXT CALIBRATION ON: 03/01/20.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

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ISO 45001 : 2018

TEST REPORT

REF.NO:UEA/3FIL/R5/1221

Date: 27-12-2021

AMBIENT NOISE QUALITY DATA

Name of the Industry & Address : **M/s. 3F INDUSTRIES Ltd,**
S.Y.No.1604,APIIC-IALA,Epuru 1B(V),Pantapalem(P),
Muthukur(M)SPSR Nellore(Dist).- 524323.

Date of Sampling : 20-12-2021

S.No	Name of the location	Result in dB(A)		CPCB Limits in dB(A)	
		Day time (L _d)	Night time (L _n)	Day Time	Night Time
1	Near Main Gate	60.2	50.6	75	70
2	Near Packing Plant	63.7	52.9	75	70
3	Near Oliva Oil Plant	65.1	61.6	75	70

- Note: 1. Instrument make -Lutron SL-4033 SD (Made in Taiwan), Calibration valid up to: 26/02/2022.
 2. Day time is reckoned in between 6 am to 10 pm. as per CPCB guide lines
 3. Night time is reckoned in between 10 pm to 6 am. as per CPCB guide lines

T. Prabhakar
Authorised Signatory

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ISO 45001 : 2018

TEST REPORT

REF.NO:UEA/3FIL/R6/1221

Date: 27-12-2021

WASTEWATER ANALYSIS

Name of the Industry & Address : **M/s. 3F INDUSTRIES Ltd,**
S.Y.No.1604,APIIC-IALA,Epuru 1B(V),Pantapalem(P),
Muthukur(M)SPSR Nellore(Dist).- 524323.

Sample Particulars : ETP Outlet
Date of collection : 20-12-2021
Date of Analysis : 21-12-2021

S. No	Parameter	Units	Method	Result	Standards
1	pH @ 25.0°C	—	APHA 23 rd Edition,2017, 4500 H+B	7.67	5.5-9.0
2	Total Dissolved Solids	mg/L	APHA 23 rd Edition,2017, 2540 C	1,923	2100
3	Total Suspended Solids	mg/L	APHA 23 rd Edition,2017, 2540 D	13.9	200
4	Chemical Oxygen Demand	mg/L	APHA 23 rd Edition,2017: 5220 B	117	250
5	Bio Chemical Oxygen Demand (27°C@ 3 Days)	mg/L	IS: 3025 (Part-44)-1993, Reaffirmed 2014	35.4	100
6	Oil & Grease	mg/L	APHA 23 rd Edition,2017: 5520 B	1.3	10

RA
Analyst

T. Rajhama
Authorised Signatory

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

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Certified by ISO 9001 : 2015 and
ISO 45001 : 2018

TEST REPORT

REF.NO:UEA/3FIL/R3/1221

Date: 27-12-2021

STACK EMISSION DATA

Name of the Industry & Address : **M/s. 3F INDUSTRIES Ltd,**
S.Y.No.1604,APIIC-IALA,Epuru 1B(V),Pantapalem(P),
Muthukur(M)SPSR Nellore(Dist).- 524323.

Sample Particulars : Stack attached to Husk Fired Boiler(35 TPH)
Date of sampling : 20-12-2021

S No	Parameter details	Unit	Method of Sampling	Result	Limits
1	Diameter of Stack	m	--	1.60	--
2	Cross Sectional area	m ²	IS:11255(Part-III), 2008	2.01	--
3	Flue Gas Temperature	°C	IS:11255(Part-III), 2008	121	--
4	Velocity	m/sec	IS:11255(Part-III), 2008	3.4	--
5	Flow Rate	Nm ³ /hr	IS:11255(Part-III),2008	18,521	--
6	Particulate Matter	mg/Nm ³	IS:11255(Part-I),1985 Reaffirmed 2012	33.6	115

KA
Analyst

T. Krishna
Authorised Signatory

STACK KIT MODLE/SR/NO:SEA-90/031004, NEXT CALIBRATION ON: 03/01/20.

178, Ramakrishna Nagar, Opp. IOCL, Chengicherla, Hyderabad - 500 039.

Ph: 040 - 2763 3361, e-mail: uea123@gmail.com, www.universalenviro.in

WTP, STP, ETP & ZLD (Supply, O&M) | POLLUTION TESTING & ANALYSIS | ENV. AUDIT | OTHER ENV. SERVICES

Note: This report is subject to the terms and conditions mentioned overleaf

ANNEXURE - 2

3F INDUSTRIES S. Mysore,
 (Formerly Foods, Fats & Fertilisers Limited)
 Survey No. 1604,
 APHC - IALA, EEPURU - 1B (V),
 Pentapalem (P), Muthukur (M),
 SP5R Mallore (Dt.) (A.P.)

Processing Quantities

SUMMARY

FINANCIAL YEAR	C P O (PHYSICAL REFINING) In MTS			PROCESS % Against Plant Cap.	C S F O (CHEMICAL REFINING) In MTS			PROCESS % Against Plant Cap.	REMARKS
	PROCESS QTY	RECEIPTS			PROCESS QTY	RECEIPTS			
		IMPORT	LOCAL		IMPORT	LOCAL			
2018-2019	151,556.417	148,642.628	1,592.540	62.83	17,632.242	15,083.449	937.930	24.49	
2019-2020	152,167.662	144,853.752	7,989.820	63.09	16,237.310	16,500.139	496.900	22.55	
2020-2021	164,994.583	159,093.525	10,170.485	68.41	9,166.971	5,974.487	10,170.485	13.89	
2021-2022	136,734.016	130,599.721	2,605.530	75.59	1,783.502	-	1,104.510	5.95	Up to DEC' 2021

FY - 2021-2022	C P O			PROCESS % Against Plant Cap.	PROCESS	C S F O		PROCESS % Against Plant Cap.	REMARKS		
	PROCESS	RECEIPTS				IMPORT	LOCAL			IMPORT	LOCAL
		IMPORT	LOCAL								
Apr-21	19,071,180	16,953,654	-	94.88	221,568	-	96,640	3.69			
May-21	16,148,933	13,982,032	-	80.34	113,319	-	-	1.89			
Jun-21	16,539,887	15,699,587	880,270	82.29	-	-	-	-			
Jul-21	13,745,214	14,703,012	492,720	68.38	-	-	-	-			
Aug-21	16,005,653	15,582,670	-	79.63	-	-	-	-			
Sep-21	14,457,836	13,984,193	-	71.93	460,958	-	-	7.68			
Oct-21	10,535,348	12,077,068	185,700	52.41	-	-	599,170	-			
Nov-21	16,711,334	14,900,745	853,630	83.14	592,878	-	-	9.88			
Dec-21	13,518,631	12,716,760	193,210	67.26	394,779	-	408,700	5.58			
Jan-22											
Feb-22											
Mar-22											
TOTAL:	136,734,016	130,599,721	2,605,530	75.59	1,783,502	-	1,104,510	5.95			

FY - 2020-2021	C P O			PROCESS % Against Plant Cap.	C S FO			PROCESS % Against Plant Cap.	REMARKS
	PROCESS	RECEIPTS			PROCESS	RECEIPTS			
		IMPORT	LOCAL			IMPORT	LOCAL		
Apr-20	13,504,943	12,518,200	1,077,880	3,514,393	3,278,776	1,077,880	58.57		
May-20	15,402,474	13,561,620	3,990,080	729,813	200,000	3,990,080	12.16		
Jun-20	6,898,493	8,947,743	-	570,429	502,846	-	9.51		
Jul-20	17,182,732	15,974,110	1,295,555	456,152	997,279	1,295,555	7.60		
Aug-20	14,459,751	10,998,302	595,580	614,910	-	595,580	10.25		
Sep-20	14,460,187	14,811,066	-	444,582	-	-	7.41		
Oct-20	14,960,527	13,638,769	-	365,225	-	-	6.09		
Nov-20	15,750,912	15,188,521	-	362,398	-	-	6.04		
Dec-20	15,016,989	16,079,388	645,930	813,203	-	645,930	13.55		
Jan-21	15,041,308	14,695,210	-	938,407	400,000	-	15.64		
Feb-21	12,958,795	11,444,086	2,415,210	357,459	595,586	2,415,210	5.96		
Mar-21	9,857,472	11,235,510	150,250	-	-	150,250			
TOTAL:	164,994,583	159,093,525	10,170,485	9,166,971	5,974,487	10,170,485	13.89		

FY - 2019-2020	C P O			PROCESS % Against Plant Cap.	C S FO			PROCESS % Against Plant Cap.	REMARKS
	PROCESS	RECEIPTS			PROCESS	RECEIPTS			
		IMPORT	LOCAL			IMPORT	LOCAL		
Apr-19	13,907,113	15,411,198	-	1,579,814	2,127,779	3,560	26.93		
May-19	13,088,349	12,789,783	-	2,214,886	2,369,195	-	36.91		
Jun-19	10,367,829	11,904,821	-	1,467,087	1,636,839	-	24.45		
Jul-19	13,460,052	15,062,157	-	1,750,185	1,475,841	-	29.17		
Aug-19	14,511,527	19,338,314	-	705,533	894,159	-	11.76		
Sep-19	13,266,681	994,987	3,765,200	1,151,102	1,000,000	-	19.19		
Oct-19	11,773,950	13,382,158	1,578,790	171,008	-	-	2.85		
Nov-19	10,591,754	10,678,075	-	1,667,596	1,983,690	-	27.79		
Dec-19	13,219,592	12,258,705	-	1,845,840	1,522,676	90,530	30.76		
Jan-20	16,641,367	14,483,171	-	1,242,576	1,268,931	402,810	20.71		
Feb-20	9,370,487	8,728,189	1,248,040	729,263	731,029	-	12.15		
Mar-20	11,958,961	9,822,194	1,397,790	1,712,420	1,500,000	-	28.54		
TOTAL:	152,167,662	144,853,752	7,989,820	16,237,310	16,500,139	496,900	22.55		

FY - 2018-2019	C P O			PROCESS % Against Plant Cap.	C S F O			PROCESS % Against Plant Cap.	REMARKS
	PROCESS	RECEIPTS			PROCESS	RECEIPTS			
		IMPORT	LOCAL			IMPORT	LOCAL		
Apr-18	13,373,129	10,028,600	-	66.53	1,681,613	-	510,420	28.03	
May-18	13,408,114	15,495,735	-	66.71	1,549,720	3,556,607	-	25.83	
Jun-18	10,260,656	9,920,718	496,910	51.05	1,897,079	6,759	-	31.62	
Jul-18	14,667,732	13,977,820	-	72.97	1,320,100	1,997,202	-	22.00	
Aug-18	10,132,101	11,355,337	287,540	50.41	1,300,702	2,000,000	-	21.68	
Sep-18	15,958,987	14,562,400	-	79.40	1,646,305	-	-	27.44	
Oct-18	15,662,039	14,000,217	808,090	77.92	1,506,977	1,513,958	-	25.12	
Nov-18	12,741,045	15,368,669	-	63.39	803,954	1,995,430	-	13.40	
Dec-18	14,411,528	10,974,818	-	71.70	1,531,610	-	292,260	25.53	
Jan-19	9,699,344	15,496,268	-	48.26	1,375,456	2,029,937	135,250	22.92	
Feb-19	12,865,817	8,183,801	-	64.01	2,202,385	1,300,000	-	36.71	
Mar-19	8,375,725	9,278,445	-	41.67	816,341	683,556	-	13.61	
TOTAL:	151,556,417	148,642,628	1,597,540	62.93	17,632,242	15,083,449	937,930	24.49	

ANNEXURE - 3
HARVESTING PIT





JF INDUSTRIES LTD.

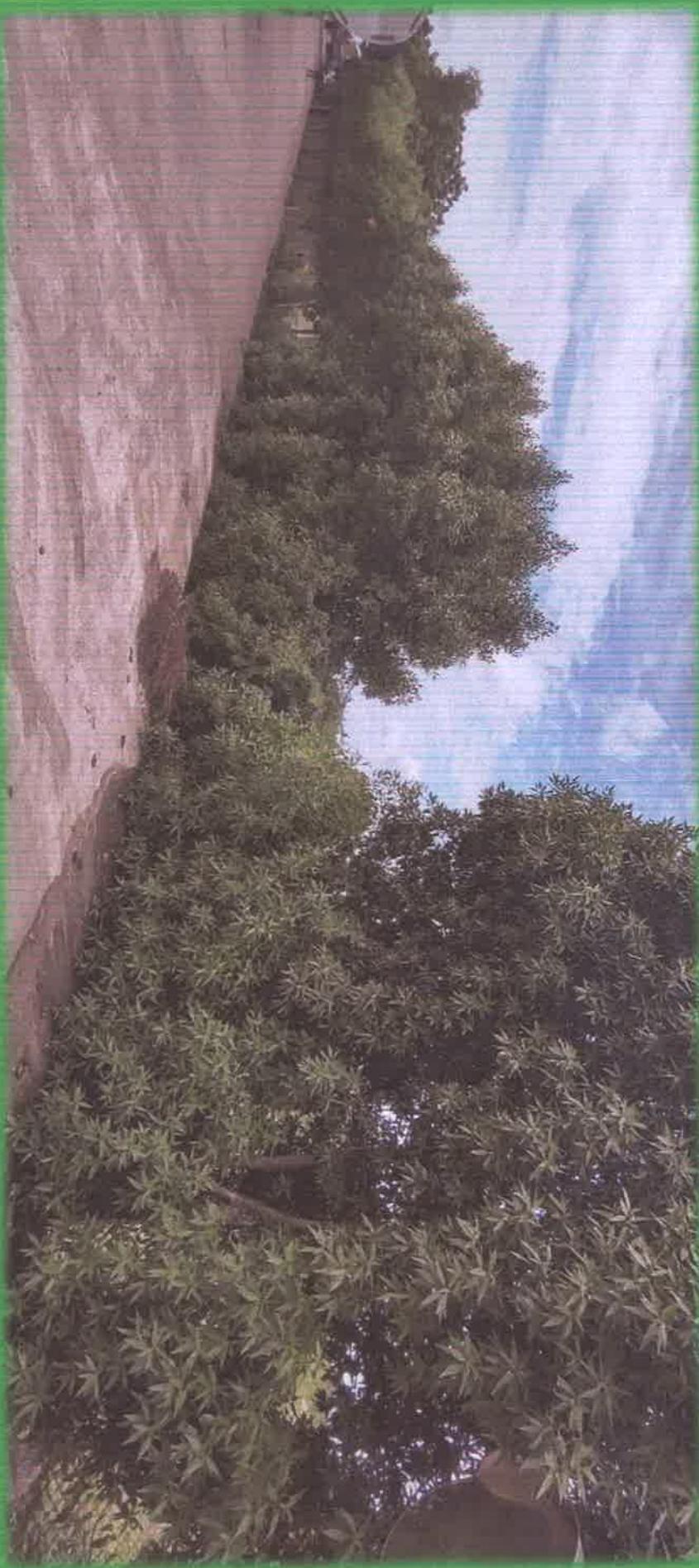
**LOCATION : WEST SIDE VASTHU WALL BESIDE
AREA: 1197 SQ.MTR**





3F INDUSTRIES LTD

LOCATION : NORTH SIDE FENCING AREA
AREA: 1286 SQ.MTR





**LOCATION : ASSEMBLE POINT
AREA: 371 SQ.MTR**





3F INDUSTRIES LTD

**LOCATION : GM OFFICE OPPOSITE LAWN
AREA: 311 SQ.MTR**



3F INDUSTRIES LTD



LOCATION : M.S PLANT NORTH SIDE COMPOUNDWALL
AREA : 805 SQ.MTR





**LOCATION : RO PLANT
AREA: 211 SQ.MTR**



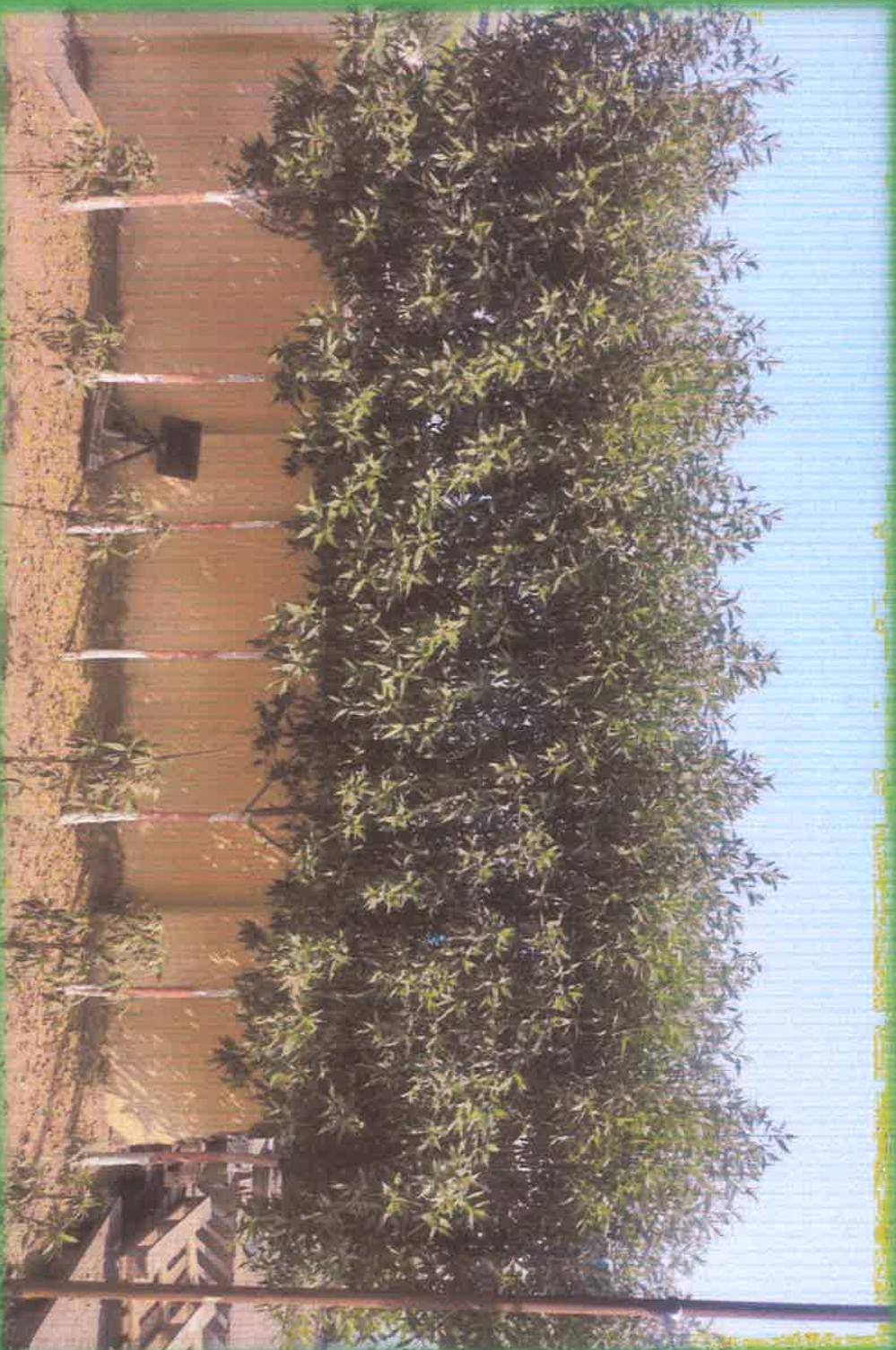


LOCATION : GARDEN
AREA : 5744 SQ.MTR





**LOCATION : NEW WEIGH BRIDGE BESIDE
AREA: 156 SQ.MTR**





LOCATION : NEW BEEDS PLANT OPPOSITE
AREA: 191 SQ.MTR





LOCATION : RO PLANT FRONT SIDE
AREA: 518 SQ.MTR





LOCATION : ETP BESIDE
AREA: 386 SQ.MTR





LOCATION : POWER HOUSE FRONT
AREA: 173 SQ.MTR



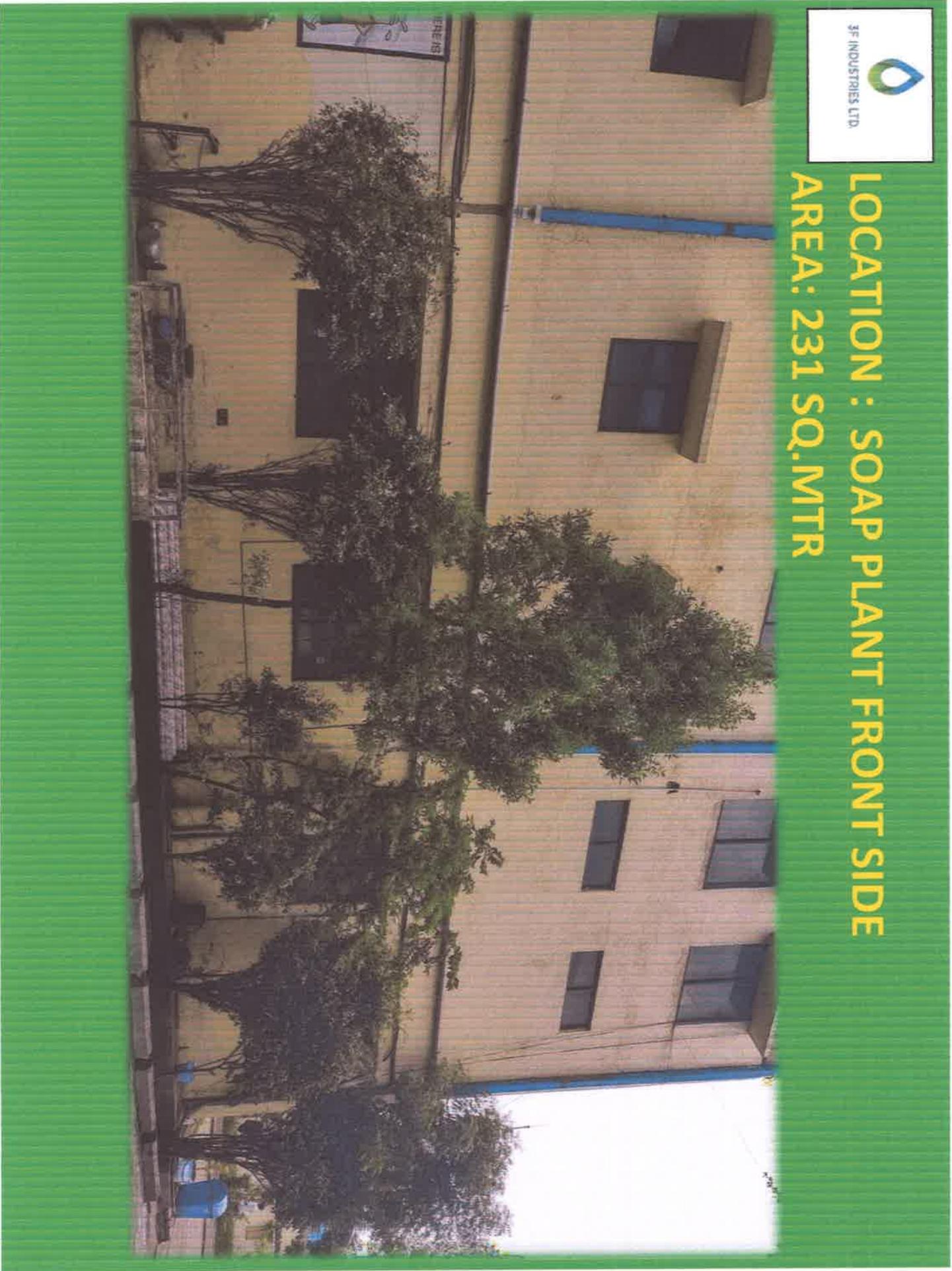


LOCATION : BOILER FRONT SIDE
AREA: 256 SQ.MTR





LOCATION : SOAP PLANT FRONT SIDE
AREA: 231 SQ.MTR





LOCATION : HR OFFICE FRONT SIDE
AREA : 181 SQ.MTR





**LOCATION : M.S PLANT & HUSK SHED BESIDE
AREA: 751 SQ.MTR**





**LOCATION : M.S PLANT EAST SIDE VASTHU WALL BE SIDE
AREA: 751 SQ.MTR**





LOCATION : SOAP PLANT NORTH SIDE
AREA : 291 SQ.MTR





LOCATION : 40 LACK HEATERFRONT SIDE
AREA: 206 SQ.MTR





LOCATION : M. S PLANT NORTH SIDE COMPOUND WALL
AREA: 931 SQ.MTR





LOCATION : M.S PLANT NORTH SIDE COMPOUND WALL
AREA: 931 SQ.MTR





**LOCATION : BOILER
RESIDEAREA: 185 SQ.MTR**





**LOCATION : BOILER BLOCK NORTH SIDE ROAD
AREA: 419 SQ.MTR**





LOCATION : FMCG WARE HOUSE ENTERENCE
AREA : 181 SQ.MTR



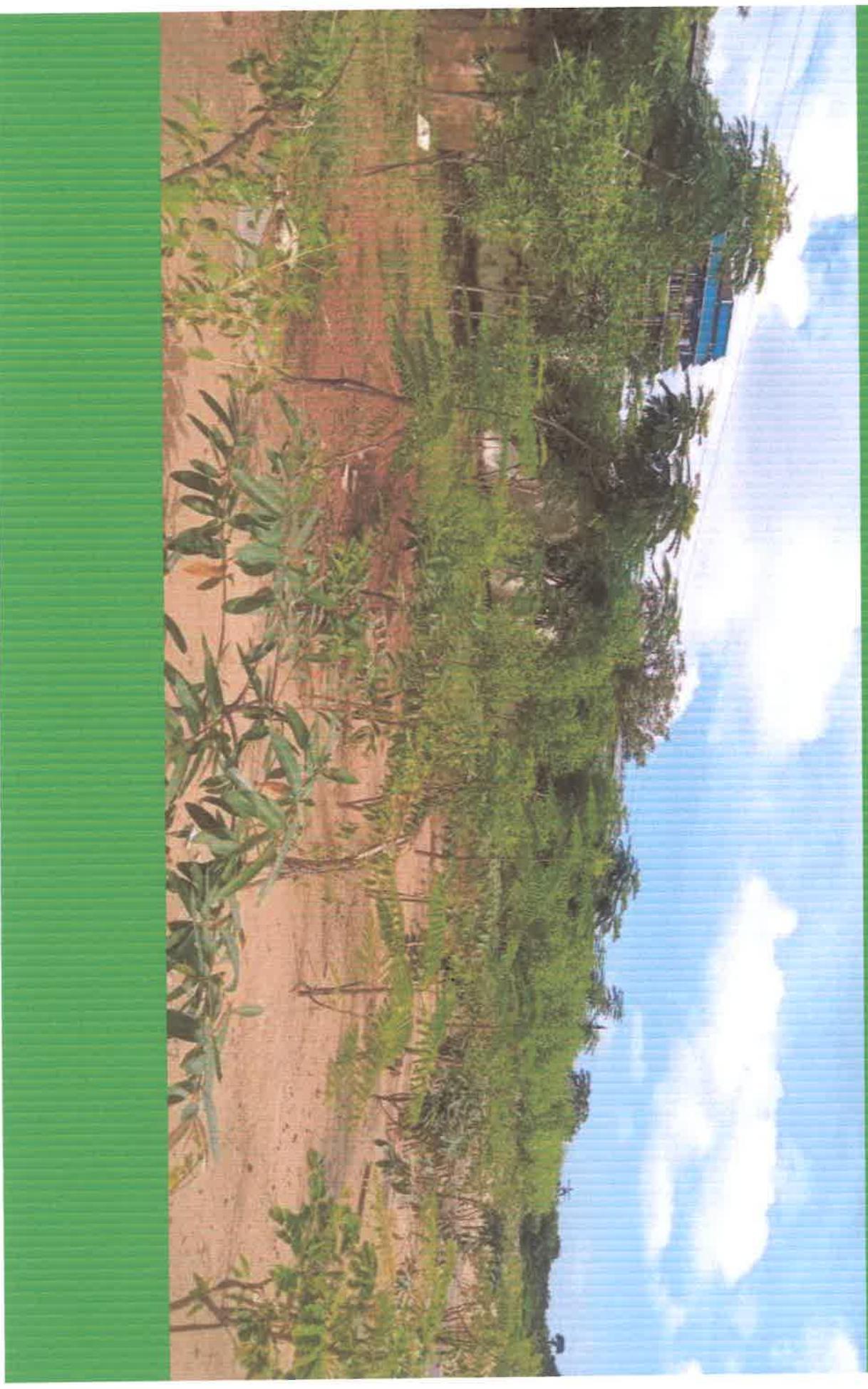


LOCATION : NORTH SIDE VASTHU WALL OUT SIDE
AREA: 543 SQ.MTR



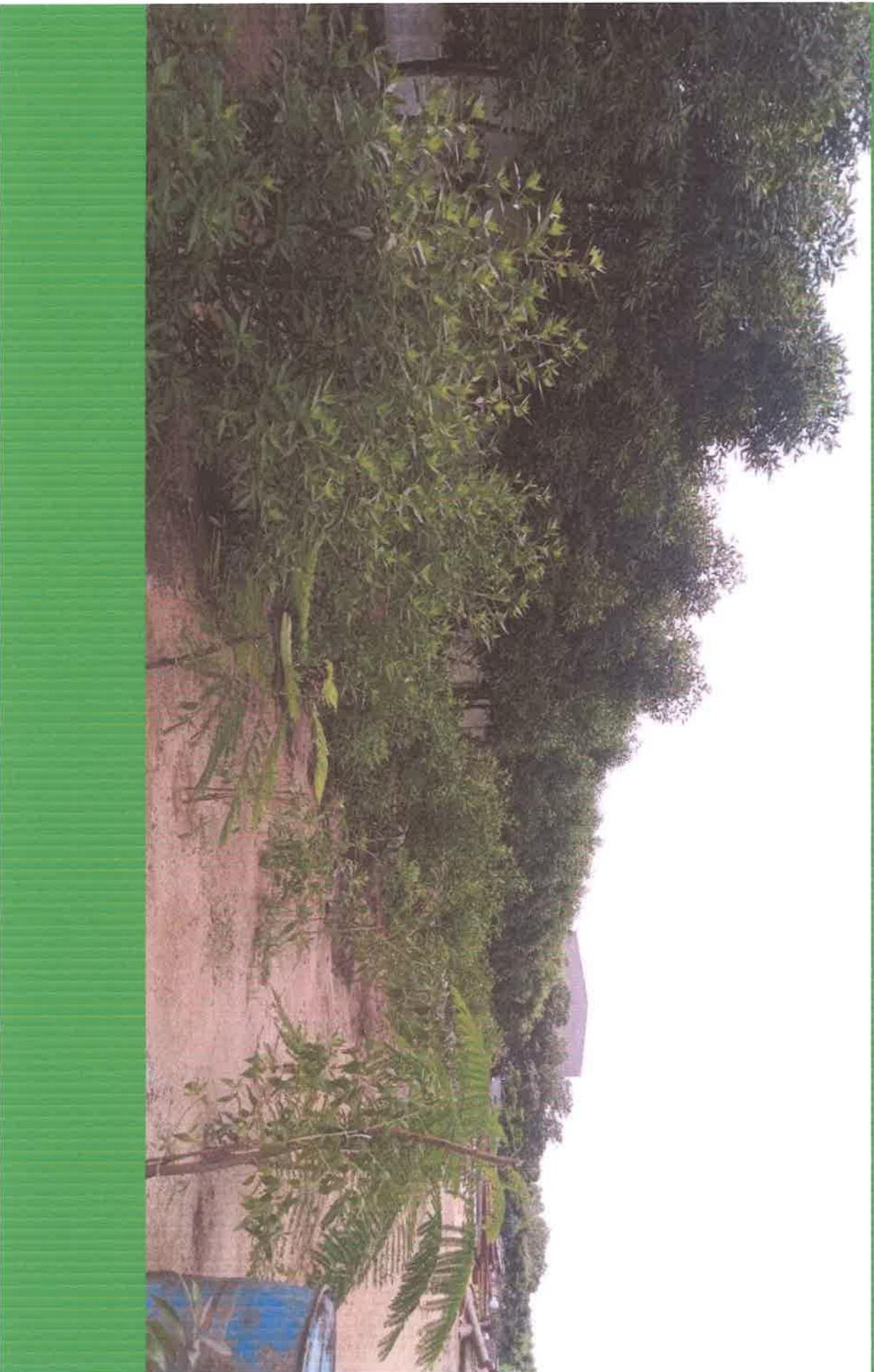


LOCATION : SOUTH SIDE AFTER SCRAP YARD
AREA : 1467 SQ.MTR





LOCATION : NORTH SIDE AFTER SCRAP YARD
AREA : 1784 SQ.MTR





LOCATION : FRONT SIDE OF TURBINE ROOM
AREA : 62 SQ.MTR



NTR - file

Office of the Chief Engineer,
NTRTGP, TirupatiProceedings No. CE/TGP/TPT/DW/EE1/DEE1/AEE2/Industrial Water- 3F Industries Limited/ 34/ /Date:01.04.2019.Present: Sri. R. Muralinatha Reddy., M.Tech.
Chief Engineer,
NTRTGP: Tirupati

Sub:-Water Resources Department- Single Desk Policy- M/s 3 F Industries Ltd, Pantapalem Village, Muthukur Mandal, SPSR Nellore District- Establishing factory for manufacturing edible oil and oleo chemicals - Revised allocation of 1500 KLD (19.400 Mcft/year or 0.0194 TMC/year) against 670 KLD (8.640 Mcft/year) of water from Survepalli Reservoir for industrial Purpose - Permission Accorded-Communication- Regarding.

- Ref: - 1. G.O.Memo.No.2772/Reforms/A2/2015-1, dt-30.09.2015.
2. G.O.Ms.No.116, Industries and Commerce (P&I) Department, dtd:-31.08.2017.
3. ENC(I)/WRD/VJD Lr.No.ENC(I)/EE/DEE1/AEE2/IWS(NATEMS SUGAR Pvt Ltd) Dt:-17.07.2018.
4. ENC(I)/WRD/VJD Lr.No:ENC(I) /EE/ DEE1/ AEE2/ IWS(3F Industries Ltd) dt:-21.01.2019 communicated vide T/O Endt.No.CE/TGP/TPT/DW/ EE1/ DEE1/ AEE2/ Industrial Water Supply/ M/s.3F Industries Limited /85/ Dt:-31.01.2019.
5. SE/IC/NLR, Lr.No.31^{CETGP}, Dt:07.02.2019.
6. T/o. Proceedings No.CE/TGP/TPT/DW/EE1/DEE1/AEE2/Industrial Water- 3F Industries Limited/ 93 /Date:07.02.2019.
7. ENC(I)/WRD/VJD Lr.No:ENC(I) /EE/ DEE1/ AEE2/ IWS(3F Industries Ltd) dt:-11.03.2019 communicated vide T/O Endt.No.CE/TGP/TPT/DW/ EE1/ DEE1/ AEE2/ Industrial Water Supply/ M/s.3F Industries Limited /219/ Dt:-25.03.2019.
8. 3 F industries Ltd letter Dt: 27.03.2019.
9. SE/IC/NLR, Lr.No.61^{CETGP}, Dt:30.03.2019.

Considering the request of the revised proposals of M/s 3 F Industries Ltd, Pantapalem Village, Muthukur Mandal, SPSR Nellore District for establishing factory vide reference 7th & 9th cited and based on Govt. Memo.No.2772/Reforms/A2/2015, dt- 30.09.2015, and in view of firm's representation vide 8th cited that previously 670 KLD/ yr was furnished for requirement

HD
B
17/10/19

mistakenly by considering one refinery division out of three divisions for which 1500 KLD/ yr is now required, permission is hereby accorded to draw water to a maximum of 1500 KLD/year (19.400 Mcft per year or 0.0194 TMC/year) against 670 KLD (8.640 Mcft/ year or 0.00864 TMC /year) permitted vide reference 6th cited from Survepalli reservoir. The agency shall make their own arrangement for drawl and storage of 19.400 Mcft of water since water releases may not be available throughout the year.

This water allocation is accorded subject to proportional share of availability of water and releases in to canal. Measuring arrangements, cost of construction of OT sluice, pipe lines, Storage arrangements etc., if any, shall be born by the establishing authority itself. Release of water would be done only after fulfilling all the conditions stipulated while giving allocation and a proper agreement is entered between the industry and Water Resources Department for O & M as well as realization of royalty from the industry. The water royalty charges shall be levied @ Rs.5.50 per 1000 Gallons or at the rates prescribed by the Government from time to time.

To

M/s. 3 F Industries Ltd,
Pantapalem village,
Muthukur Mandal,
SPSR Nellore District.

Sd/-(Dt:-01.04.2019)
Chief Engineer,
NTR TGP: Tirupati.

//t c f//

K. Ramesh 1/4/19
Deputy Executive Engineer (Designs)
[Signature] O/o Chief Engineer
1/4/19 NTR TGP: Tirupati.

Annexure – 5**Krishnapatnam Edible Oils Refiners' Association**

203, Diamond House, Behind Topaz Building, Panjagutta, I-Hyderabad - 500082, Telangana

(Regn. No. 1020 / 2014)

18th January 2022For the kind attention of NGT Committee

Dear Sirs,

Sub: Status report about mitigation measures undertaken

This is with regards to ongoing discussion with NGT team. We wish to update the status about actions undertaken by edible oil refineries at Krishnapatnam to protect the local environment.

It may kindly be noted that following actions have been taken on war-footing and are in line with suggestions made by NGT team. We hope that following actions will be an important intervention to protect the environment by edible oil refiners at Krishnapatnam.

Water Issue

We are actively pursuing following options as suggested by authorities

- We have already applied for Municipal corporation water supply. Recently we all have given our consent to NMC to proceed with preparation of pipeline DPR. We are waiting for the same from their end. We attach herewith the letter sent to NMC and collector to help us in this regard.
- Parallely, we have approached authorities for supply of water from Sarvepalli reservoir. Upon enquiry, we have been given to understand that some of the approvals from government authorities are yet to be completed and are being taken up. Pending such approval, it may not be possible to give firm completion dates. We need help from APPCB for said clearances.

Ash land filling

Refineries Association has taken up this job collectively and almost 80 % work also completed. Recently NGT committee had visited the site and expressed their satisfaction also. Remaining work also will be completed by 28/2/2022.

Road Matter

Emami Agrotech and Adani Wilmar have jointly repaired this road by spending substantial amount. Recent esteemed committee also seen the road condition and have expressed their satisfaction. Simultaneously, refineries are putting all efforts to make a permanent road with the help of District Administration by clearing private parties' objections.

Real Time Monitoring through AAQ Meter

We collectively have already purchased this equipment and have decided to install at Pantapalem by 28/2/2022.

We trust that above measures are in line with what has been discussed and suggested by NGT team.

Thank you.

Yours truly,

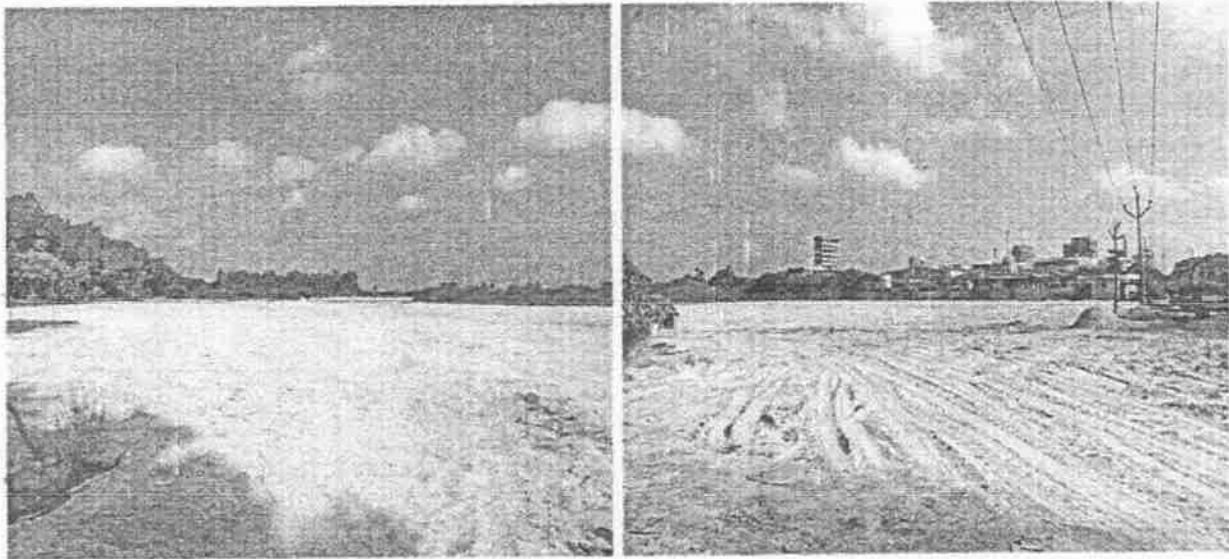


(Authorised Signatory)

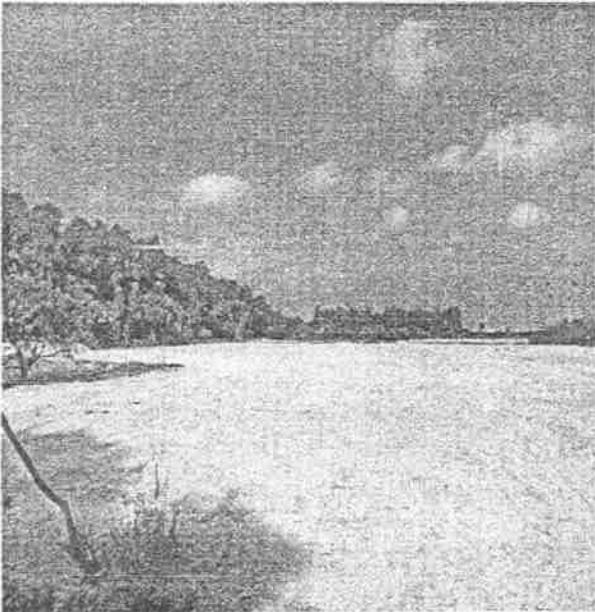
For Krishnapatnam Edible Oil Refiners Association

Annexure - 6

Sand Levelled in Ash Dumped area- Near Emami



Sand Levelled in Ash Dumped area- Near Emami



ANNEXURE - 7**NELLORE MUNICIPAL CORPORATION**

<p>From K.Dinesh Kumar, I.A.S., Commissioner Municipal Corporation, Nellore.</p>	<p>To The General Manager, District Industries Centre, Nellore, SPSR Nellore District.</p>
--	--

Rec No: 54/MAE/NMC/2020-21 Dt: 23.03.2021

Sub: Nellore Municipal Corporation - Request for allotment of 3000 KLD water for edible oil industries in Pantapalem Panchayath for industrial purpose - Regarding.

Ref: Lr.No: Nil, Dt: 10.02.2021 of General Manager, District Industries Centre, SPSR Nellore.

@@@@@

It is to inform you that, in the letter reference cited, it has been requested the Nellore Municipal Corporation to provide potable water for operating the refineries, for running boilers, cooling the towers top-up, gardening and drinking purposes of manufacturing companies located in Pantapalem Panchayath.

This office after comprehensive study accepted in principle to provide the water required to a quantum of 3000 KL per day in compliance with the rates stipulated in the by laws of Nellore Municipal Corporation i.e Rs.60/- per Kilo Litre. The pipe line laying cost shall be born by you and the technical expertise will be imparted by Nellore Municipal Corporation.

Since, the laying of pipeline will take time, mean while necessary permissions will be given for providing required water, which shall be transported to the end point by making your own filling and transportation arrangements. The concerned parties shall ensure that the premises is maintained upto the satisfaction of Nellore Municipal Corporation. Nellore Municipal Corporation reserves the right to revoke the permission to take water / supply of water. The concerned companies shall pay advance for 30 days, only after settling for 30 days, NMC provides water for the next period.

Your's Faithfully,

X. H. X.
23/3
Commissioner

Nellore Municipal Corporation

Sd/-
23/3/21
3E

ANNEXURE - 8**Krishnapatnam Edible Oils Refiners' Association**

203, Diamond House, Behind Topaz Building, Panjagutta, I-Hyderabad - 500082, Telangana

(Regn. No. 1020 / 2014)

To

Date: 07-12-2021

The Municipal Commissioner
SPSR Nellore

Sub: Consent to draw Water from Nellore Municipal Corporation through pipeline for industrial purpose for edible oil refineries and request for initiation of DPR.

Dear Sir,

We are the refiners of edible oils at Krishnapatnam port. The edible oil refining industry has developed here since the year 2010 onwards. There are seven refineries operating at Krishnapatnam port. We import crude edible oils at Krishnapatnam port, refine the oil and sell it in packaged or in bulk form, largely across the Southern and Eastern part of India.

To attract industry to set up in the state of Andhra Pradesh, the Andhra Pradesh Industrial Investment Promotion Policy 2010 - 2015, as issued by the Industries and Commerce department had committed delivery of water at the doorstep of the industry. The existing edible oil refineries at Krishnapatnam were all set up under this policy. However, this promise of water delivery at the doorstep of industry has not materialized. Now that our industries have been set up, we are having to fend for ourselves to source water, an essential item to run our industry. For operating our refineries, we require water for running boilers, cooling towers, gardening and drinking purpose.

The Ground Water Department of Andhra Pradesh has periodically given consent to dig borewells in our premises and we run our units using water from those borewells. Over time as the refineries have expanded and water requirements have increased, with no source of water from the Government, the refineries have been purchasing water from outside vendors.

As directed by the District Collector and your recent past discussions we are all interested to take Water from Nellore Municipality through Pipe Line by keeping view of long-term industry interest. Our water requirement will be approx. 6000 KL/Day presently and in future it may go to 8000 to 9000 KL /Day as few more new units are coming up at Krishnapatnam.

Requesting your good self to kindly treat this as our consent and arrange for a DPR (Detailed project Report) for pipeline laying from Nellore corporation to Edible oil cluster.

Thanking you.

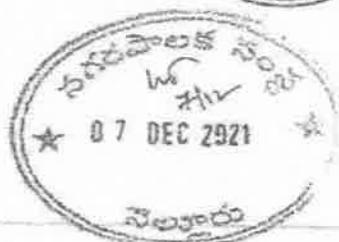
Yours faithfully,

For KRISHNAPATNAM EDIBLE OILS REFINERS' ASSOCIATION


 Authorised Signatory


List of operating Edible Oil refineries in Krishnapatnam:

1. South India Krishna Oil and Fats Pvt. Ltd.
2. Pansari Agritech Ltd.
3. Gemini Edibles and Fats Ltd.
4. Adani Wilmar Ltd. (Unit -1)
5. Adani Wilmar Ltd. (Unit -2)
6. 3F Industries Ltd.
7. Santoshinathas Edible Oil Refinery Pvt. Ltd.



Page 1 of 1
 # Submitting Copy to CC, Nellore & CC, LKHOE.

ANNEXURE – 9**KRISHNAPATNAM EDIBLE OILS REFINERS' ASSOCIATION**

203, Diamond House, Behind Topaz Building, Panlagutta, Hyderabad – 500 082, Telangana

Regn. No. 1020/2014

To
The Superintending Engineer,
Rural Water Supply and Sanitation Department,
Nellore.

Date: 06-12-2021

Dear Sir

Sub: Distribution of Water from Survepalli Reservoir through your infrastructure for Industrial Purpose - Seeking support to transfer the same from Survepalli Reservoir – Reg.

With reference to the above we bring to your notice that this KRISHNAPATNAM EDIBLE OILS REFINERS' ASSOCIATION formed in the year 2015 with membership of Seven Edible Oil Refineries located in the same cluster and in the same business line and some more to be established.

With reference to the above cited subject, we bring you the following:

All these industries have started their operations somewhere in between 2011-12. And as per Industrial Investment Promotion Policy 2005-10 – Andhra Pradesh – Pipe Line Scheme the Government assured infrastructure like roads, power and water at the door step of the industry, but could not materialized so far.

All the industries got approval for drawing ground water through borewells from the AP Ground Water but the plants are in the coastal area close to the sea the ground water is completely saline, and the industry can only draw the shallow water from the upper level of ground which is not sufficient.

And later on the Government has allocated permission to draw water from Survepalli reservoir which is ten to 14 kilo meters away from the industries. Efforts are on to draw water jointly by all the Edible Oil Industries through a common pipeline. All the Industries for the time being are procuring water through tanker Lorries. Now the District Administration and APPCB is directing us, not to procure the water locally.

KRISHNAPATNAM EDIBLE OILS REFINERS' ASSOCIATION

203, Diamond House, Behind Topaz Building, Panjagutta, Hyderabad – 500 082, Telangana

Regn. No. 1020/2014

There are around eight industries of the same line of manufacturing (Edible Oil Refineries) located at the same location, all industries are facing the same concern and all industries got their allocation of water from the NTRTGP, Tirupathi. We all prepared to bear the total cost involved in preparation of DPR and laying the pipeline to all the industries from your existing set up (Survepalli reservoir).

Since laying of pipe line may take some time, in the meantime, we would like to draw water from your existing infrastructure as per allocation through water tankers for the time being until the pipe line is materialised. We are ready to pay water charges for the estimated quantity in advance as fixed by the Department. We can be part to bear the cost involved in preparation of DPR maintenance of Pump House & infrastructure and laying the pipeline to all the industries.

Hence, we are hereby sincerely requesting you to please transfer the water allocated in our account from Survepally Reservoir as per allocation through water tankers and address our concern at the earliest for which the act of yourself is highly helpful to all industries located in this cluster.

Thanking you.

For Krishnapatnam Edible Oil Refiners Association



Authorised Signatory

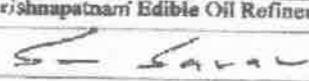
c.c to Executive Engineer, RWS, Nellore Division, SPSR Nellore Dist.
Deputy Engineer, RWS, Nellore Division, SPSR Nellore Dist.

S No	Name of the Factory	Water allotment date from Chief Engineer - NTR - TGP	Actual Quantity of Allocation KLD
1	Adani Wilmar Limited Unit 1	28.02.2019	264
2	Adani Wilmar Limited Unit 2	20.03.2019	550
3	EMAMI AGROTECH LIMITED	30.01.2019	400
4	3F Industries Limited	01.04.2019	1500
5	Santhoshimathaa Oils & Fats Pvt Ltd	22.03.2019	151
6	South India Krishna Oils & Fats Pvt Ltd	11.02.2019	520
7	Gemini Edibles & Fats India Ltd	30.01.2019	621

ANNEXURE - 10**Krishnapatnam Edible Oils Refiners' Association**

203, Diamond House, Behind Topaz Building, Panjagutta, I-Hyderabad - 500082, Telangana

(Regn. No. 1020 / 2014)

PURCHASE ORDER					
Vendor			Order NO		
I Ravindra Reddy			Date		
Epuru Ballijapalem, Epuru (post)			22/11/2021		
Muthukuru Mandal, SPSR Nellore Dist.,			Your Ref		
Andhra Pradesh			12.11.2021		
Mobile No: 9000387388			Project		
GST NO			Krishnapatnam project		
Bill TO			Shipped to		
EPURU IB			EPURU IB		
Pantapalem Village, Muthukuru Mandal, SPSR Nellore Dist.,			Pantapalem Village, Muthukuru Mandal, SPSR Nellore Dist.,		
Andhra Pradesh			Andhra Pradesh		
Sr. NO	Description	Unit	Qty	Rate	Value Rs.
1.	Filling of Sand/GSB with 100 MM thickness uniformly, watering rolling with vibratory roller approx. 10 Acres Sand.	CUM	4100	865	3546500
				GST	18%
					638370
				Transportation	Including
Amount In Words	Forty one lakhs eighty four and eight hundred seventy rupees			Total Amount	4184870
Terms and Conditions					
1	Please return a copy of PO signed as acceptance.	4.	Vendor shall submit APPCB certification (NOC) before last payment. Work must be completed before 28/2/2022. If any delay, Association can recover 10% each for each week delay from target date.		
2	Safety of the people should be your Scope	5	Payment Terms: 25 % Advance, 25% after completion of 50 % work, 25% after completion of 75% work 25 % after NOC from the APPCB Officials.		
3	Quality of the Sand/GSB filled should be certified by Association committee members.	6	Any dispute arising from the above transaction shall be a subject matter of the courts of Nellore		
For Krishnapatnam Edible Oil Refiners Association			Vendors Acceptance		
					
Authorized Signatory			Authorized Signatory		

Accepted

Received above copy

Accepted
Date 22/11/21
(I. RAVINDRA REDDY)

ANNEXURE – 11**ANDHRA PRADESH POLLUTION CONTROL BOARD**

Paryavaran Bhavan, A-3, IE, Sanathnagar, Hyderabad-18.

Phone: 040 - 23887500

Fax: 040 - 23815631

Grams: "Kulushya Nivarana"

Website: www.appcb.ap.nic.ine-mail: uh3_icee@pcb.ap.gov.in

Lr. No.3/ APPCB/Legal/2015- 638.

Date: 14.09.2015.

To
The Secretary,
Department of Industries and Commerce,
Govt. of Andhra Pradesh,
A.P. Secretariat,
Hyderabad.

Sir.

Sub: Edible Oil Refineries located in Nellore District - Complaint received from the public on Environmental Problems - Providing of surface water- Requested - Reg.

Ref: Review meeting held with Managements of Edible Oil Refineries on 06.07.2015.

@@@

DESPATCHED
ON 21.09.15...

It is to inform that the Board has received several complaints from the local villagers on environmental problems due to operations of Edible Oil Refineries located in Muthukur Mandal of Nellore District. Officials of the Board have verified the complaints and observed that one of the major concern is usage of huge quantity of ground water by edible oil refineries.

Seven Edible Oil Refineries are operating in the area and new edible oil refineries also coming up in the area. These are large scale Edible Oil Port Based Refineries having capacity of around 1000 TPD. These refiners consume water in the range of 1000 to 1500 KLD by each refinery. At present these refineries are meeting water requirement from the ground water sources within outside the premises. Due to proximity to the coast, fresh water is available only at shallow depths in the area. Drawl of huge quantity of ground water by refineries is leading depletion of fresh water and also contamination of fresh water due to intrusion of saline water, supply of surface water and avoiding of usage of ground water is only way out for sustainable development of edible oil refineries in the area.

In view of the above, it is requested to arrange supply of surface water on cost basis to the edible oil refineries to over come sever environmental problems associate with present mode of usage of huge quantity of ground water by the refineries.

Encl: As above.

Yours faithfully,

MEMBER SECRETARY

Copy to the Vice Chairman and Managing Director, APIC, Hyderabad for favour of information and necessary action.

Copy to the President, Krishnapatnam Edible Oil Refiners' Association, # 203, Diamond House Behind Topaz Building, Panjagutta, Hyderabad - 500082 for information and with a request to take up the issue with Authorities of the Government.

ANNEXURE - 12

**KRISHNAPTANAM EDIBLE OILS REFINER'S ASSOCIATION
PANTAPALEM, KRISHNAPATNAM PORT**

Date: 24th June 2016

To
The Honourable Collector,
Nellore,
SPSR Nellore Dist.



CE / TAP - P. Prasad
SF / Irrigation
Jun 24/16

Respected Madam,

SUB: TO DRAW WATER FROM SURVEPALLI RESERVOIR THROUGH PIPE LINE.

REG: Memo No : CE/TGS/TS/T4/Irrigation/water supply of oil Refineries , Date:16.04.2016.

Krishnapatnam Edible Oils Refiners' Association would like to thank you for your kind support towards sanctioning of the water from Survepalli reservoir for the Industrial consumption. The quantities confirmed initially to draw water of 7.65MLD through road tankers temporarily to meet the immediate requirement and later on to draw 12.650MLD through pipe line with prior approval.

This is really going to help all the industries operating in the port area to sustain against all the odds relating to water for industrial usage.

After reviewing thoroughly and as per the opinions of local authorities it will be a difficult task and a cumbersome operation for drawing the water through road tankers due to the local problems, as well as the approach road towards the reservoir is slender and congested as it is only murrum road developed on the bund of the canal.

Due to all these problems we now strongly apprehend and propose to draw water through pipe line rather than road tankers, therefore we are putting forward our proposal for laying the pipe line and submitting the detailed project report, which was already got it prepared by a private agency for your kind perusal

Kindly request you permit us to draw water through pipeline and to develop the necessary infrastructure as per the detailed survey report enclosed. We solicit your kind cooperation and help for giving your consent approval for going ahead and to approach other departments for laying the pipe line.

Thanking You,
Yours Faithfully

P. Uvada

ANNEXURE – 13**Krishnapatnam Edible Oils Refiners' Association**

203, Diamond House, Behind Topaz Building, Panjagutta, Hyderabad - 500082, Telangana

(Regn. No. 1020 / 2014)

14th December 2021**The District Collector and Magistrate
SPSR Nellore District**

Dear Sir

Sub: Consent to draw water from Nellore Municipal Corporation**Ref: Memorandum vide ROC No.3656/2021-A6 Dated 20-11-2021 from Panchayat Officer,
Muthukur Mandal, SPSR Nellore District**

As directed by your good selves, we have submitted our willingness letter through our edible oil association to the Nellore Municipal Commissioner on 7th Dec 2021 to draw water through the pipeline.

Further, we have also requested NMC to provide the DPR (detailed project report) for laying of pipeline from the nearest point to the edible oil cluster.

In view of the above we humbly request you to allow us to maintain a status quo to draw water till the DPR is made and complete infrastructure is ready.

Thank You.

Yours Sincerely

For KRISHNAPATNAM EDIBLE OILS REFINERS'S ASSOCIATION

Authorised Signatory



ANNEXURE - 14

S NO	Inv. Date	Inv. Number	Payer Code Des.	Town	Material Des.	Inv. Qty	Vehicle No.	Net Val	Manifest Received
1	03-07-20	2010302981	Suhans Chemicals Pvt. Ltd	Jaigaon	Spent Nickel Catalyst	18.370	AP27TY2897	1,105,507.00	Yes
2	13-10-20	2010306760	Suhans Chemicals Pvt. Ltd	Jaigaon	Spent Nickel Catalyst	18.500	MH19Z1838	1,200,650.00	Yes
3	25-02-21	2010311789	Suhans Chemicals Pvt. Ltd	Jaigaon	Spent Nickel Catalyst	21.300	MH18AA8336	1,583,442.00	Yes
4	02-07-21	2110303271	Suhans Chemicals Pvt. Ltd	Jaigaon	Spent Nickel Catalyst	16.400	KA563959	1,219,176.00	Yes
5	04-12-21	2110308784	Suhans Chemicals Pvt. Ltd	Jaigaon	Spent Nickel Catalyst	22.900	MP41HA1569	1,932,073.00	Yes

3F INDUSTRIES LIMITED.,
 (Formerly Foods, Fats & Fertilisers Limited)
 Survey No. 1604,
 APIC - IALA, EEPURU - 1B (V),
 Pentapalem (P), Muthukur (M),
 SPSR Nellore (Dt.) (A.P.)

ANNEXURE - 15

SPENT EARTH DEC 2021								
Inv. Date	Inv. Number	Payer Code Des.	Town	Material Des.	Inv. Qty	Vehicle No.	L. Cur Rate	Net Val
03-12-21	2110308733	Coastal Fats And Oils Pvt Ltd.	Ozili	Spent Earth	19.610	AP07TC8129	2,750.00	70,267.84
07-12-21	2110308893	SHREE GANESH EDIBLES PVT LTD	SHAHPUR	Spent Earth	30.190	RJ50GA6717	3,250.00	98,117.81
11-12-21	2110309079	Coastal Fats And Oils Pvt Ltd.	Ozili	Spent Earth	19.270	AP07TC8129	3,750.00	72,262.72
14-12-21	2110309174	ANGAN FOODS PRIVATE LIMITED	GOPALAPURA	Spent Earth	20.440	AP21TW4779	4,000.00	81,760.20
17-12-21	2110309288	Coastal Fats And Oils Pvt Ltd.	Ozili	Spent Earth	25.480	AP07TA6199	3,750.00	95,549.98
20-12-21	2110309354	Coastal Fats And Oils Pvt Ltd.	Ozili	Spent Earth	19.800	AP07TA6199	3,750.00	74,249.98
27-12-21	2110309542	Coastal Fats And Oils Pvt Ltd.	Ozili	Spent Earth	27.980	AP16TE6396	3,750.00	104,925.44
31-12-21	2110309709	ANGAN FOODS PRIVATE LIMITED	GOPALAPURA	Spent Earth	26.320	AP16TC4119	4,000.00	105,279.80
TOTAL QTY					189.090		TOTAL VALUE	702,413.67

3F INDUSTRIES LIMITED.,
 (Formerly Foods, Fats & Fertilisers Limited)
 Survey No. 1604,
 APIC - IALA, EEPURU - 1B (V),
 Pentapalem (P), Muthukur (M),
 SPSR Nellore (Dt.) (A.P.)

ANNEXURE – 16



3F INDUSTRIES LTD.

o/c

To
The Environmental Engineer,
APPCB – Regional Office,
1st Floor APSFC Building, A.K Nagar,
Nellore – 524 604.

Date: 31-01-22

Dear Sir.

Sub: APPCB-RO, Nellore – M/s. 3F Industries Limited (Formerly M/s. Foods Fats & Fertilizers Ltd.) Sy.No. 1604, Epuru 1-B, Pantapalem(V), Muthukur(M), SPSR Nellore District – Revalidate the validity of Bank Gurantees for a period of One Year – Directions – Submission of Revalidated BG No.11650100017406, dated: 21.01.2022 and BG No.11650100013224, dated: 21.01.2022 – Reg.

Ref: 1. Your Notice No.GN/PCB/RO-NLR/2021-963, dated: 05.01.2022.

With reference to the above we hereby submitting the revalidated Bank Guarantees for Rs.16.00 Lakhs (Rupees Sixteen lakhs) bearing the No.11650100017406, dated: 21.01.2022 valid up to 25.02.2023 and Rs.15.00 Lakhs (Rupees Fifteen lakhs) bearing the No.11650100013224, dated: 21.01.2022 valid up to 23.02.2023 as per the board directions cited above.

Requesting you to kindly acknowledge the receipt of the same.

Thanking you.

For 3F Industries Limited

[Signature]
Authorised Signatory



C.c to The Joint Chief Environmental Engineer, Zonal Office – Vijayawada.


AXIS BANK LIMITED

 Page 1 of 1
 Sr. No. 1362805


AXIS BANK LIMITED
 CBB CHENNAI
 CBB CHENNAI
 AXIS BANK LIMITED CORPORATE BANKING BRANCH
 NEW NO3 / OLD NO 2, CLUB HOUSE ROAD, NEAR TAJ
 CHENNAI-600002

Ref. No : AXISB/CHN/CBB/BG/2021-22
 Date: 21-01-2022

To,

JOINT CHIEF ENVIRONMENTAL ENGINEER, A.P. POLLUTION CONTROL BOARD,
 ZONAL OFFICE, PLOT NO. 41,
 SRI KANAKADURGA OFFICERS' COLONY
 GURUNANAK ROAD, VUAYAWADA - 520008

Dear Sirs,

BG No.	: 11650100013224
Date of Issue	: 23-02-2018
Amount of BG	: Rs. 15,00,000.00 (RUPEES FIFTEEN LAKHS ONLY)
Expiry Date	: 23-02-2023
Claim Expiry Date	: 23-02-2024
Name and Address of the Applicant	: MS. 3F INDUSTRIES LTD : TANUKU ROAD : TADEPALLIGUDEM

We forward herewith the above Inland Bank Guarantee in original issued by us in your favour.

1. The above Guarantee is issued subject to the condition that the Bank's liability is restricted to the amount mentioned above and in the said Guarantee. Our Guarantee shall remain in force till the expiry date. Unless a demand or claim under the guarantee is made on the Bank in writing and delivered to the bank on or before the Expiry date/Claim Expiry Date, the Bank shall be discharged from all liability under the said guarantee thereafter.

Please Note:

2. The beneficiary in their own interest should verify the genuineness of this guarantee from following office of the Bank in writing:

AXIS BANK LIMITED
BG Confirmation Desk, Transaction Banking Operations
 5th floor, Gigaplex, Building No 1, Plot No I.T.5,
 MIDC, Airoli Knowledge Park, Airoli,
 Navi Mumbai 400708 (Telfax: 022-71315803)

3. BG confirmation can also be sought by sending email to ibg.confirmation@axisbank.com.

FOR AXIS BANK LIMITED



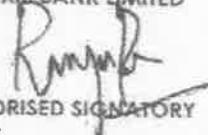
AUTHORISED SIGNATORY

NAME:

SS No. S. PARASURAMA SHARMA
S.S. No. 12128



FOR AXIS BANK LIMITED



AUTHORISED SIGNATORY

NAME:

SS No. K. RANGA PRASAD
S.S. No. 7558

Encl: Bank Guarantee Number 11650100013224

Registered Office: "TRISHUL", Opp. Samartheswar Temple, Near Law Garden, Ellisbridge, Ahmedabad - 380005

<https://eforexprdidc.axisb.com/lcprint/bgcoveringResult.jsp>

21-01-2022



TAMILNADU
 AXIS BANK LTD

7 JAN 2022

CL 718877

P.S. ANNAMALAI
 Stamp Vendor
 L.No: 18374/ P
 Sastri Nagar, Adyar,
 CHENNAI - 600 072

Amendment No. 6 dated 21-Jan-2022
Bank Guarantee No: 11650100013224 dated 23-Feb-2018

To:
 JOINT CHIEF ENVIRONMENTAL ENGINEER, A.P. POLLUTION CONTROL BOARD,
 ZONAL OFFICE, PLOT NO. 41,
 SRI KANAKADURGA OFFICERS' COLONY
 GURUNANAK ROAD, VIJAYAWADA - 520008

Extension to our Bank Guarantee No: 11650100013224 dated 23-Feb-2018 issued in your favour on behalf of 3F INDUSTRIES LTD

Page 1 of 2

For AXIS BANK LTD.

S. Parasurama Sharma
 Authorised Signatory

S. PARASURAMA SHARMA
 S.S. No. 12128



For AXIS BANK LTD.

K. Ranga Prasad
 Authorised Signatory

K. RANGA PRASAD
 S.S. No. 7538

Amendment No. 6 dated 21-Jan-2022
Bank Guarantee No: 11650100013224 dated 23-Feb-2018

With reference to our Guarantee No. 11650100013224 dated 23-Feb-2018 for Rs.15,00,000/- (Rupees Fifteen Lakh Only) issued in your favour by us on behalf of 3F INDUSTRIES LTD has been amended as below:

Particulars	Existing	To be read as
Expiry Date	23-Feb-2022	23-Feb-2023
Claim Expiry Date	23-Feb-2023	23-Feb-2024

All other terms and conditions of our original guarantee no. 11650100013224 dated 23-Feb-2018 remains unchanged.

This amendment forms integral part of our aforesaid guarantee and should be presented along with the original guarantee.

Date: 21-Jan-2022
Place: Chennai

For AXIS BANK LTD.

S. Parasurama Sharma
 Authorised Signatory
 S. PARASURAMA SHARMA
 S.S. No.12128



For AXIS BANK LTD.

K. Ranga Prasad
 Authorised Signatory
 K. RANGA PRASAD
 S.S. No.7536


 Page 1 of 1
 Sr. No. 1362804


AXIS BANK LIMITED
 CBB CHENNAI
 CBB CHENNAI
 AXIS BANK LIMITED CORPORATE BANKING BRANCH
 NEW NO3 / OLD NO 2, CLUB HOUSE ROAD, NEAR TAJ
 CHENNAI-600002

Ref. No : AXISB/CHN/CBB/BG/2021-22
 Date: 21-01-2022

To,

MEMBER SECRETARY, AP POLLUTION CONTROL BOARD VIJAYAWADA, APPCB D.NO. 33-26-14 D/2
 NEAR SUNRISE HOSPITAL, PUSHPA HOTEL
 CENTRE, CHALAMALAVARI STREET,
 KASTURIBAIPET, VIJAYAWADA 520 010

Dear Sirs,

BG No.	: 11650100017406
Date of Issue	: 26-02-2020
Amount of BG	: Rs. 16,00,000.00 (RUPEES SIXTEEN LAKHS ONLY)
Expiry Date	: 25-02-2023
Claim Expiry Date	: 25-02-2024
Name and Address of the Applicant	: MS. 3F INDUSTRIES LTD : TANUKU ROAD : TADEPALLIGUDEM

We forward herewith the above Inland Bank Guarantee in original issued by us in your favour.

1. The above Guarantee is issued subject to the condition that the Bank's liability is restricted to the amount mentioned above and in the said Guarantee. Our Guarantee shall remain in force till the expiry date. Unless a demand or claim under the guarantee is made on the Bank in writing and delivered to the bank on or before the Expiry date/Claim Expiry Date, the Bank shall be discharged from all liability under the said guarantee thereafter.

Please Note:

2. The beneficiary in their own interest should verify the genuineness of this guarantee from following office of the Bank in writing.

AXIS BANK LIMITED
 BG Confirmation Desk, Transaction Banking Operations
 5th floor, Gigaplex, Building No 1, Plot No I.T.5,
 MIDC, Airoli Knowledge Park, Airoli,
 Navi Mumbai 400708 (Tel/Fax: 022-71315803)

3. BG confirmation can also be sought by sending email to ibg.confirmation@axisbank.com.

FOR AXIS BANK LIMITED

AUTHORISED SIGNATORY
NAME:

SS No. **PARASURAMA SHARMA**
S.S. No. 12128

Encl: Bank Guarantee Number 11650100017406



FOR AXIS BANK LIMITED

AUTHORISED SIGNATORY
NAME:

SS No. **K. RANGA PRASAD**
S.S. No. 7558

Registered Office: TRISHUL, Opp. Samartheswar Temple, Near Law Garden, Ellisbridge, Ahmedabad - 380006

<https://eforexprdice.axisb.com/lcprint/bgcoveringResult.jsp>

21-01-2022



தமிழ்நாடு தமில்நாடு TAMILNADU

7 JAN 2022

CL 718907

AXIS BANK LTD

P.S. ANNAMALAI
Stamp Vendor
L.No: 18374/B/85
Sastri Nagar, Adyar,
CHENNAI - 600 029

Amendment No. 6 dated 21-Jan-2022
Bank Guarantee No: 11650100017406 dated 26-Feb-2020

To,
MEMBER SECRETARY, AP POLLUTION CONTROL BOARD VIJAYAWADA, AP PCB D.NO. 38-26-14 D/2
NEAR SUNRISE HOSPITAL, PUSHPA HOTEL
CENTRE, CHALAMALAVARI STREET,
KASTURIBAIPET, VIJAYAWADA 520 010

Extension to our Bank Guarantee No: 11650100017406 dated 26-Feb-2020 issued in your favour on
behalf of 3F INDUSTRIES LTD

Page 1 of 2

For AXIS BANK LTD.

[Signature]
Authorized Signatory

K. PARADURAMA SHARMA
S.S. No. 12128



For AXIS BANK LTD.

[Signature]
Authorized Signatory

K. RANGA PRASAD
S.S. No. 7358

Amendment No. 6 dated 21-Jan-2022
Bank Guarantee No: 11650100017406 dated 26-Feb-2020

With reference to our Guarantee No. 11650100017406 dated 26-Feb-2020 for Rs.16,00,000/- (Rupees Sixteen Lakh Only) issued in your favour by us on behalf of 3F INDUSTRIES LTD has been amended as below:

Particulars	Existing	To be read as
Expiry Date	25-Feb-2022	25-Feb-2023
Claim Expiry Date	25-Feb-2023	25-Feb-2024

All other terms and conditions of our original guarantee no. 11650100017406 dated 26-Feb-2020 remains unchanged.

This amendment forms integral part of our aforesaid guarantee and should be presented along with the original guarantee.

Date: 21-Jan-2022
Place: Chennai

For AXIS BANK LTD.

S. Parasurama Sharma
Authorized Signatory

S. PARASURAMA SHARMA
S.S. No.12128



For AXIS BANK LTD.

K. Ranga Prasad
Authorized Signatory

K. RANGA PRASAD
S.S. No.7558